

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/690(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI HARISH CHANDER SURI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY, 2022, 10:30 A.M

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|------------------|-----------------------------------------------------------------------------------|
| IN THE MATTER OF | SHIVAM PHARMACEUTICALS VS B.P. PODDAR HOSPITAL AND MEDICAL RESEARCH LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Counsel / Authorised Representative appeared physically/through video conference:

For OC : Ms. Aditi Jhunjhunwala, PCS
For CD : Mr. Ajay Gaggar, Adv.
Mr. Uttiyo Mallick, Adv.
Ms. Vedika Sureka, Adv.

ORDER

1. Ld. Authorised Representative for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. In this CP, principal claim amount of the Operational Creditor is Rs.78,945/-, which is below the earlier threshold limit of Rs.1,00,000/-. **This petition is dismissed as not maintainable.** The Operational Creditor may, however, avail other legal remedies if available under law.
3. File be consigned to the records.

**Harish Chander Suri
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

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